

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 108
CP No. 11/CB/2024

Proceedings under Section 252(3) Companies Act

IN THE MATTER OF:

Sharanya Infra Pvt. Ltd.
V/S
ROC, Orissa.

.....Applicant

.....Respondent

Order delivered on 05/06/2024

Coram:

H.V. Subba Rao, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants : Mr. Anand Das, Adv.

For the Respondent :

ORDER

Due to paucity of time, matter could not be heard today.

List the matter on 24.07.2024.



Kaushalendra Kumar Singh
Member (Technical)



H.V. Subba Rao
Member (Judicial)